

REVISED CAUSE LIST OF E BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

BEFORE HON'BLE MAHAVIR SINGH, VICE PRESIDENT
AND HON'BLE S RIFAUZ RAHMAN, ACCOUNTANT MEMBER

IN COURT ROOM 1

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---|---------|
| 1 | ITA 3590/DEL/2025 | 2013-14 | [A] P.P. JEWELLERS PVT LTD | |
| 2 | ITA 3591/DEL/2025 | 2017-18 | [A] P.P. JEWELLERS PVT LTD | |
| 3 | ITA 5046/DEL/2025 | 2013-14 | [D] BANSAL INSULATION PRODUCTS PVT. LTD. | |
| 4 | ITA 5047/DEL/2025 | 2017-18 | [A] KESHARDEO AGARWAL | |
| 5 | ITA 5048/DEL/2025 | 2017-18 | [A] KESHARDEO AGARWAL | |
| 6 | ITA 5051/DEL/2025 | 2022-23 | [A] SONICA SACHDEVA TH THE LEGAL HEIR DEEPAK SACHDEVA | |
| 7 | ITA 5061/DEL/2025 | 2012-13 | [A] MALL HOTEL LIMITED | |
| 8 | ITA 5062/DEL/2025 | 2013-14 | [A] MALL HOTEL LIMITED | |
| 9 | ITA 5063/DEL/2025 | 2014-15 | [A] MALL HOTEL LIMITED | |
| 10 | ITA 5074/DEL/2025 | 2013-14 | [D] AGGARWAL ALLOY STEELS PVT LTD | |
| 11 | CO 3/DEL/2026 | 2013-14 | [A] AGARWAL ALLOY STEELS PVT LTD | |
| 12 | ITA 5078/DEL/2025 | 2025-26 | [A] OPT EDUCATIONAL TRUST | |
| 13 | ITA 5194/DEL/2025 | 2018-19 | [A] GITA EDUCATIONAL TRUST | |
| 14 | ITA 5196/DEL/2025 | 2018-19 | [A] PRADEEP AGGARWAL | |
| 15 | ITA 5203/DEL/2025 | 2017-18 | [A] ANUPAM SHARMA | |
| 16 | ITA 5212/DEL/2025 | 2017-18 | [A] HARJINDER SINGH | |
| 17 | ITA 5213/DEL/2025 | 2016-17 | [A] INFINITE LUXURY BRANDS PRIVATE LIMITED | |
| 18 | ITA 5215/DEL/2025 | 2017-18 | [A] SHYAMA DEVI | |
| 19 | ITA 5216/DEL/2025 | 2017 | [D] GROWTHPATH SOLUTIONS PRIVATE LIMITED | |
| 20 | ITA 5217/DEL/2025 | 2014-2015 | [A] TARUN KUMAR SAHAY (HUF) | |
| 21 | ITA 5218/DEL/2025 | 2015-2016 | [A] TARUN KUMAR SAHAY (HUF) | |
| 22 | ITA 5219/DEL/2025 | 2016-2017 | [A] TARUN KUMAR SAHAY (HUF) | |
| 23 | ITA 5220/DEL/2025 | 2017-2018 | [A] TARUN KUMAR SAHAY (HUF) | |
| 24 | ITA 5221/DEL/2025 | 2019-2020 | [A] TARUN KUMAR SAHAY (HUF) | |
| 25 | ITA 5222/DEL/2025 | 2018-2019 | [A] TARUN KUMAR SAHAY (HUF) | |
| 26 | ITA 5258/DEL/2025 | 2021-2022 | [A] TARUN KUMAR SAHAY (HUF) | |
| 27 | ITA 3463/DEL/2025 | 2021-22 | [A] EAST DELHI WASTE PROCESSING COMPANY PRIVATE LIMITED | |
| 28 | ITA 1261/DEL/2025 | 2011-12 | [A] GRAND REALCON PRIVATE LIMITED | |
| 29 | ITA 1262/DEL/2025 | 2012-13 | [A] GRAND REALCON PRIVATE LIMITED | |
| 30 | ITA 1263/DEL/2025 | -26284 | [A] FOCUS REALCON PVT LTD | |
| 31 | ITA 1264/DEL/2025 | 2012-13 | [A] FOCUS REALCON PVT LTD | |
| 32 | ITA 1265/DEL/2025 | 2011-12 | [A] STARLITE BUILDERS PRIVATE LIMITED | |
| 33 | ITA 1266/DEL/2025 | 2012-13 | [A] STARLITE BUILDERS PRIVATE LIMITED | |
| 34 | ITA 3355/DEL/2024 | 2018-19 | [D] THE INDURE PRIVATE LIMITED | |
| 35 | ITA 4375/DEL/2024 | 2018-19 | [D] TECHNOSYS INTEGRATED SOLUTIONS PRIVATE LIMITED | |
| 36 | ITA 5086/DEL/2025 | 2019-20 | [A] CHATTAN CLIMBING SPORTS SOLUTIONS LLP | |
| 37 | ITA 8080/DEL/2025 | 2019-20 | [D] CHATTAN CLIMBING SPORTS SOLUTIONS LLP | |
| 38 | ITA 5083/DEL/2025 | 2020-21 | [A] SONIKA SINGHAL, NEW DELHI | |
| 39 | ITA 5149/DEL/2025 | 2015-16 | [A] AJAY GUPTA | |

Assistant Registrar
11-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF I BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND HON'BLE S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

IN COURT ROOM 2

HYBRID HEARING

| SrI | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 1 | SA 11/DEL/2026 | 2020-21 | [A] SAVISTA GLOBAL SOLUTIONS PRIVATE LIMITED | |
| 2 | ITA 3939/DEL/2024 | 2020-21 | [A] SAVISTA GLOBAL SOLUTIONS PRIVATE LIMITED (S/G) | |
| 3 | ITA 1199/DEL/2016 | 2011-12 | [A] M/S. BOSE CORPORATION INDIA PVT. LTD. (S/G) | |
| 4 | ITA 6739/DEL/2017 | 2013-14 | [A] BOSE CORPORATION INDIA PVT. LTD. (S/G) | |
| 5 | ITA 1509/DEL/2014 | 2009-10 | [A] M/S. BOSE CORPORATION INDIA PVT. LTD. (260A) | |
| 6 | ITA 1656/DEL/2015 | 2010-11 | [A] M/S. BOSE CORPORATION INDIA PVT. LTD. | |
| 7 | ITA 1597/DEL/2017 | 2012-13 | [A] M/S. BOSE CORPORATION INDIA PVT. LTD. | |
| 8 | ITA 7922/DEL/2018 | 2014-15 | [A] BOSE CORPORATION INDIA PVT. LTD. | |
| 9 | ITA 9665/DEL/2019 | 2015-16 | [A] BOSE CORPORATION INDIA PVT. LTD. | |
| 10 | ITA 870/DEL/2021 | 2016-17 | [A] BOSE CORPORATION INDIA PVT. LTD. | |
| 11 | ITA 2376/DEL/2022 | 2017-18 | [A] BOSE CORPORATION INDIA PVT LTD | |
| 12 | ITA 4419/DEL/2024 | 2020-21 | [A] BOSE CORPORATION INDIA PRIVATE LIMITED (E-FILE) | |
| 13 | ITA 2383/DEL/2018 | 2012-13 | [D] JINDAL SAW LTD. | |
| 14 | ITA 2384/DEL/2018 | 2013-14 | [D] JINDAL SAW LTD. | |
| 15 | ITA 2747/DEL/2018 | 2012-13 | [A] JINDAL SAW LTD. | |
| 16 | ITA 2748/DEL/2018 | 2013-14 | [A] JINDAL SAW LTD. | |
| 17 | ITA 463/DEL/2019 | 2013-14 | [A] JINDAL SAW LTD. | |
| 18 | ITA 523/DEL/2021 | 2016-17 | [A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PVT LTD (FORMELY KNOWN AS KEIHIN INDIA MANUFACTURING PVT LTD) | |
| 19 | ITA 142/DEL/2022 | 2017-18 | [A] HITACHI ASTEMO GURUGRAM POWERTRAIN SYSTEMS PVT. LTD. | |
| 20 | ITA 489/DEL/2022 | 2017-18 | [A] ELOFIC INDUSTRIES LIMITED | |
| 21 | ITA 2080/DEL/2022 | 2018-19 | [A] WIN MEDICARE PRIVATE LIMITED | |
| 22 | ITA 962/DEL/2023 | 2016-17 | [A] SEPCO 1 ENGINEERING (INDIA) P.LTD | |
| 23 | ITA 2891/DEL/2023 | 2017-18 | [A] HEADSTAND PTE LTD | |
| 24 | ITA 6069/DEL/2024 | 2021-22 | [A] H&M HENNES & MAURITZ RETAIL PRIVATE LIMITED | |
| 25 | ITA 6140/DEL/2024 | 2021-2022 | [A] HEADSTRONG SERVICES INDIA PRIVATE LIMITED | |
| 26 | ITA 6141/DEL/2024 | 2021-22 | [A] ZIMMER INDIA PRIVATE LIMITED | |
| 27 | ITA 6155/DEL/2024 | 2021-22 | [A] ARVOS LJUNGSTROM ENERGY INDIA PRIVATE LIMITED | |

(Signature)
Assistant Registrar

11-Feb-2026

REVISED CAUSE LIST OF C BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

BEFORE HON'BLE VIKAS AWASTHY, JUDICIAL MEMBER
AND HON'BLE BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER

IN COURT ROOM 3

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---|---------|
| 1 | ITA 3186/DEL/2025 | 2019-20 | [A] LEKHRAJ | |
| 2 | ITA 3181/DEL/2025 | 2013-14 | [A] LEKHRAJ | |
| 3 | ITA 3182/DEL/2025 | 2014-15 | [A] LEKHRAJ | |
| 4 | ITA 3183/DEL/2025 | 2015-16 | [A] LEKHRAJ | |
| 5 | ITA 3184/DEL/2025 | 2016-17 | [A] LEKHRAJ | |
| 6 | ITA 3185/DEL/2025 | 2017-18 | [A] LEKHRAJ | |
| 7 | ITA 683/DEL/2025 | 2018-19 | [A] WINNER CONSTRUCTIONS PRIVATE LIMITED | |
| 8 | ITA 684/DEL/2025 | 2019-20 | [A] WINNER CONSTRUCTIONS PRIVATE LIMITED | |
| 9 | ITA 685/DEL/2025 | 2020-21 | [A] WINNER CONSTRUCTIONS PRIVATE LIMITED | |
| 10 | ITA 686/DEL/2025 | 2021-22 | [A] WINNER CONSTRUCTIONS PRIVATE LIMITED | |
| 11 | CO 233/DEL/2025 | 2016-17 | [A] SAMS REAL ESTATE PVT. LTD. | |
| 12 | CO 234/DEL/2025 | 2015-16 | [A] SAMS REAL ESTATE PVT. LTD. | |
| 13 | ITA 851/DEL/2025 | 2016-17 | [D] SAMS REAL ESTATE PVT. LTD. | |
| 14 | ITA 854/DEL/2025 | 2015-16 | [D] SAMS REAL ESTATE PVT. LTD. | |
| 15 | ITA 4850/DEL/2025 | 2016-17 | [A] RBI NEW DELHI STAFF CO-OPERATIVE THRIFT AND CREDIT SOCIETY LTD | |
| 16 | ITA 4851/DEL/2025 | 2020-21 | [A] RBI NEW DELHI STAFF CO- OPERATIVE THRIFT AND CREDIT SOCIETY LTD | |
| 17 | ITA 7058/DEL/2025 | 2019-20 | [A] AJAY SETHI | |
| 18 | ITA 7059/DEL/2025 | 2018-19 | [D] ORIENTAL NAGPUR BYE PASS CONSTRUCTION PRIVATE LIMITED | |
| 19 | ITA 7060/DEL/2025 | 2018-19 | [D] METLON INDIA PRIVATE LIMITED | |
| 20 | ITA 7061/DEL/2025 | 2017 | [D] KULBIR SINGH ARORA | |
| 21 | ITA 7062/DEL/2025 | 2016-17 | [D] SHARPI AGARWAL | |
| 22 | ITA 7065/DEL/2025 | 2017-18 | [A] SAVITRI CHATURVEDI | |
| 23 | ITA 7067/DEL/2025 | 2016-17 | [A] PRADI KUMAR SETHI | |
| 24 | ITA 7068/DEL/2025 | 2021-22 | [A] ABHAY KUMAR JAIN | |
| 25 | ITA 7069/DEL/2025 | 2018-19 | [A] NAWAB MOTORS PVT. LTD. | |
| 26 | ITA 7071/DEL/2025 | 2022-23 | [A] KRISHAK BHARATI COOPERATIVE LIMITED | |
| 27 | ITA 7072/DEL/2025 | 2017-18 | [A] SESCON BUILDERS PRIVATE LIMITED | |
| 28 | ITA 7073/DEL/2025 | 2019-20 | [A] ANIL SAINI | |
| 29 | ITA 7075/DEL/2025 | 2021-22 | [A] ILD MILLENNIUM PVT LTD | |
| 30 | ITA 1392/DEL/2025 | 2011-12 | [D] PRENIT WORLD LLP | |
| 31 | CO 196/DEL/2025 | 2011-12 | [A] PRENIT WORLD LLP | |
| 32 | ITA 4891/DEL/2025 | 2012-13 | [A] M/S VEER OIL & GENERAL MILLS | |



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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF D BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE MADHUMITA ROY, JUDICIAL MEMBER
AND HON'BLE SANJAY AWASTHI, ACCOUNTANT MEMBER**

IN COURT ROOM 6

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-----------------------|-------------|--|---------|
| 1 | SA 599/DEL/2025 | 2020-21 | [A] LG ELECTRONICS INC. | |
| 2 | SA 600/DEL/2025 | 2017-18 | [A] LG ELECTRONICS INC. | |
| 3 | SA 601/DEL/2025 | 2016-17 | [A] LG ELECTRONICS INC., KOREA (LGEK) | |
| 4 | SA 602/DEL/2025 | 2015-16 | [A] LG ELECTRONICS INC. | |
| 5 | ITA 7011/DEL/2019 | 2015-16 | [A] LG ELECTRONICS INC. (INTL. TAXATION) | |
| 6 | ITA 7012/DEL/2019 | 2016-17 | [A] LG ELECTRONICS INC., KOREA (LGEK) (S/G (INTL. TAXATION)) | |
| 7 | ITA 179/DEL/2021 | 2017-18 | [A] LG ELECTRONICS INC. (S/G) | |
| 8 | ITA 1034/DEL/2023 | 2020-21 | [A] LG ELECTRONICS INC. (INTL. TAXATION) | |
| 9 | ITA 1853/DEL/2025 | 2022-23 | [A] OLIVER WYMAN LTD (S/G) | |
| 10 | ITA 5835/DEL/2019 | 2015-16 | [A] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 11 | ITA 6002/DEL/2019 | 2015-16 | [D] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 12 | ITA 9019/DEL/2019 | 2016-17 | [A] INDRA SISTEMAS S.A. (INTL. TAXATION) | |
| 13 | ITA 1117/DEL/2020 | 2011-12 | [A] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 14 | ITA 1118/DEL/2020 | 2012-13 | [A] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 15 | ITA 1119/DEL/2020 | 2014-15 | [A] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 16 | ITA 5834/DEL/2019 | 2014-15 | [A] INDRA SISTEMAS S. A. (INTL. TAXATION) | |
| 17 | ITA 1862/DEL/2020 | 2012-13 | [D] INDRA SISTEMAS SA (INTL. TAXATION) | |
| 18 | ITA 1863/DEL/2020 | 2014-15 | [D] INDRA SISTEMAS SA (INTL. TAXATION) | |
| 19 | ITA 1966/DEL/2022 | 2017-18 | [A] INDRA SISTEMAS S.A (INTL. TAXATION) | |
| 20 | ITA 3340/DEL/2023 | 2021-22 | [A] TRAVELPORT INTERNATIONAL OPERATIONS LIMITED (INTL. TAXATION) | |
| 21 | ITA 757/DEL/2025 | 2022-23 | [A] TRAVELPORT INTERNATIONAL OPERATIONS LIMITED | |
| 22 | ITA 2430/DEL/2024 | AY 2016-17 | [A] CRICKET AUSTRALIA (E-FILING) | |
| 23 | ITA 2431/DEL/2024 | AY 2016-17 | [A] CRICKET SOUTH AFRICA (E-FILING) | |
| 24 | ITA 812/DEL/2025 | 2015-16 | [A] BHAVIT SHASHIKANT DESAI | |
| 25 | ITA 1184/DEL/2025 | 2022-23 | [A] KORN FERRY (US) | |
| 26 | ITA 1896/DEL/2025 | 2018-19 | [A] AMAZON WEB SERVICES, INC. | |
| 27 | ITA 3562/DEL/2023 | AY 2021-22 | [A] CODAGENIX INC. | |
| 28 | IT(IT)A 4561/DEL/2025 | 2019-20 | [A] PETROFAC INTERNATIONAL (UAE) LLC | |
| 29 | IT(IT)A 17/DEL/2025 | 2022-2023 | [A] SUDHIR CHOUDHRIE | |
| 30 | IT(IT)A 2030/DEL/2025 | 2022-23 | [A] ISHA KACKER (E-FILING) | |


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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

REVISED CAUSE LIST OF G BENCH FOR 12-FEBRUARY-2026 (THURSDAY)

**BEFORE HON'BLE YOGESH KUMAR US, JUDICIAL MEMBER
AND HON'BLE RENU JAUHRI, ACCOUNTANT MEMBER**

IN COURT ROOM 7

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|------------|----------------------|--------------------|---|----------------|
| 1 | ITA 5770/DEL/2025 | 2019-20 | [A] VISION PLUS SECURITY CONTROL PRIVATE LIMITED | |
| 2 | ITA 5760/DEL/2025 | 2016-17 | [A] RAKESH TRISAL | |
| 3 | ITA 5761/DEL/2025 | 2019-20 | [A] RAKESH TRISAL | |
| 4 | ITA 6014/DEL/2025 | 2019-20 | [A] MOBI OCEAN MOBILITY SOFTWARE SOLUTIONS LLP | |
| 5 | ITA 6015/DEL/2025 | 2019-20 | [A] MOBI OCEAN MOBILITY SOFTWARE SOLLUTION LLP | |
| 6 | ITA 6016/DEL/2025 | 2019-20 | [A] MOBI OCEAN MOBILITY SOFTWARE SOLUTIONS LLP | |
| 7 | ITA 6017/DEL/2025 | 2019-20 | [A] MOBI OCEAN MOBILITY SOFTWARE SOLUTIONS LLP | |
| 8 | ITA 6018/DEL/2025 | 2013-14 | [A] JAIDEEP CHOPRA | |
| 9 | ITA 6019/DEL/2025 | 2018-19 | [D] AAKARSHAN ESTATE PVT LTD(EARLIER KNOWN AS PAARTH INFRATECH PVT LTD) | |
| 10 | ITA 6020/DEL/2025 | 2018-19 | [A] BANDO INDIA PRIVATE LIMITED | |
| 11 | ITA 6023/DEL/2025 | 2017-18 | [A] RAVINDER SHARMA | |
| 12 | ITA 8623/DEL/2025 | 2020-21 | [A] CLOUDSPACE TECHNOLOGIES PRIVATE LIMITED | |


Assistant Registrar
11-Feb-2026